

# Google Maps gets streetwise in India

Mapping platform gets over 50 million searches daily; introduces new features including address-based descriptor

ASHUTOSH MISHRA & SHIVANI SHINDE  
New Delhi/Mumbai, 19 December

A year after the panoramic Street View was launched in India, Google Maps now allows users to view and explore over 3,000 cities and towns in the country. Last year, Google had announced its tie-ups with Tech Mahindra and Genesys International, which gave access to images of buildings and streets to the former, which then deployed artificial intelligence (AI).

It allowed the company to extract details of over 300 million buildings and overlay them on maps. This ability to give precise information allows better search on Google Maps, according to Miriam Karthika Daniel, vice-president, maps experience, Google. "Since we have been able to do more mapping in India and use the power of AI to innovate on top of that information, we have made good progress here. For instance, we are able to drive 50 million searches on

## MAPPING MODE

- 30 mn+** Business and places located on Google Maps
- 60 mn** Active users who are contributing to edits
- 50 mn** Searches per day
- 2.5 bn km** Direction generated for users every day by Google Maps
- 900 mn** Direct merchant to consumer connections



Google Maps every day. A lot of these searches are voice, which is unique to India, across 10 different languages," she said in an interview with *Business Standard*.

Daniel added that the use of Street View and AI to give more accurate results was very important in India, owing to the country's uniqueness in

terms of the way addresses are shared, the modes of transport and constant road repairs and changes to routes.

Google Maps on Tuesday announced a list of new features, including a landmark-based address descriptor, in India.

The California-headquartered tech giant announced the addition of fea-

tures customised for Indian users at an event in New Delhi. The landmark-based feature, expected to go live in early 2024, will allow users to see the closest five landmarks to an address pin put on the maps.

"We are putting on the map something that is unique to India, which is how people actually talk to each other when they give directions," said Daniel, explaining the rationale behind the landmark-based feature. "The company also introduced the Live View walking feature in India. It will provide users with overlays, including arrows and markers, in real time when they point their camera towards the roads while navigating. This will be done using AI, Street View and augmented reality. Like many other tech product companies, Google Maps, too, is creating India-first versions and then rolling them out elsewhere.

The address descriptor is one such example. "We launched this capability earlier this year for developers in India on the Google Maps platform to help them benefit from more intuitive address solutions. We're now expand-

ing this to developers in more than 75 cities in India," said Daniel.

The team working on the address descriptor is based out of the company's Bengaluru office.

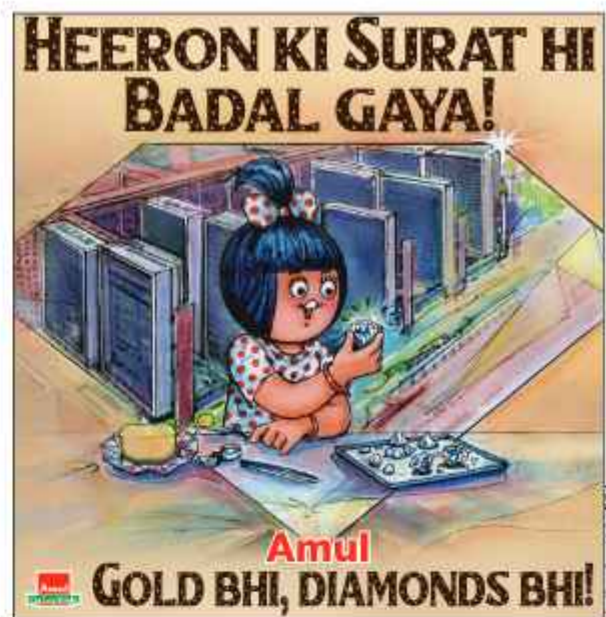
Other products designed in and for India before going global include the Offline maps, which is meant to get around connectivity issues in far-flung areas. Similarly, the company created a two-wheeler mode in India to help riders identify the fastest routes, and then scaled up the feature in other countries.

Further, following on from its announcement of a tie-up with the government-owned Open Network for Digital Commerce (ONDC) during the Google for India 2023 event earlier this year, Google Maps said it is partnering with the Namma Yatri app to bring Kochi Metro to its platform from January 2024. "By mid-2024, in collaboration with Namma Yatri and ONDC, we are going to light up Kochi Metro on Google Maps all the way to booking journeys," explained Daniel.

Besides, the mobility application, Where is My Train, will start providing information about local trains, starting with Mumbai and Kolkata in the initial phase.

Google Maps also announced that its global AI-based fuel-efficient routing system will go live in over 20 Indian cities from January 2024, adding that it would help in reducing carbon emissions.

"We launched this worldwide about a year and a half ago, and since then 2.4 million metric tonnes of carbon emissions have been calculated as savings at the planetary levels," said Daniel.



# Air India rolls out new brand identity

BS REPORTER  
New Delhi, 19 December

Air India on Tuesday announced that it has rolled out its recently unveiled global brand identity, starting with a full switch across digital and online channels and rebranding at Delhi and Mumbai airports. It had announced its new brand identity in August this year. The new look features Air India's brand colours, including red, aubergine, rose gold, and accents of gold.

The Tata Group-owned airline announced that starting with Delhi and Mumbai, visitors at the airports will see its new branding at various touchpoints including check-in counters, boarding gates, lounges, and newly designed boarding cards.

"The rollout will progressively extend to other airports across Air India's growing global network in the coming weeks," it said. Air India has also redesigned its website and launched a new mobile app. Its social media platforms have been revamped to reflect the new brand identity.

"The network-wide switch to our new global brand identity is a landmark moment for Air India," said Campbell Wilson, chief executive officer and managing director at Air India.

"We are confident that the modern, world-class look of Air India will appeal to our guests globally and serve as a strong reminder of all the remarkable changes that have come or are to come to their Air India experience," Wilson added.

The new Air India livery will also feature on the A350 fleet and subsequently on other incoming aircraft.

Earlier this year, Air India placed orders for 470 aircraft with Airbus and Boeing for \$70 billion. Of this, Airbus A350 aircraft will start arriving this month.

A \$400 million project for the refurbishment of 43 of Air India's legacy widebody aircraft will begin by mid-2024. It will include the installation of new seats in every cabin, fresh in-flight entertainment systems, and in-flight Wi-Fi internet connectivity.

# Only 18% opting for Covid tests: LocalCircles

ANJALI SINGH  
Mumbai, 19 December

Only 18 per cent people with Covid-like symptoms took a screening test this year, according to a recent survey by LocalCircles that hints at likely undercounting of actual cases at a time the new JN.1 sub-variant of coronavirus is spreading globally.

LocalCircles, in a survey conducted between November 20 and December 18, received responses from over 24,000 citizens across 303 districts in India. The data revealed that 76 per cent of the respondents or their immediate family members did not undertake any Covid test despite experiencing symptoms like



Health workers arrange medical equipment at a hospital in Hyderabad

cold, fever and respiratory troubles. The survey added that 18 per cent of respondents with Covid symptoms opted for testing, out of

which a mere 12 per cent chose the RT-PCR test. Reasons cited for the reluctance to test included a perceived lack of necessity, reliance on

symptom-based treatment, inconvenience, test cost, and doubts about the accuracy of the RT-PCR test. The JN.1 variant had over 50,000 cases in Singapore in the first week of December.

JN.1 cases have also been detected in the US, China and India. Official figures from India show over 1,900 active cases nationwide; the survey suggests potentially many more symptomatic individuals are avoiding testing.

The Union health secretary issued a directive on Monday, urging states to maintain vigilance after the JN.1 variant was reported in Kerala and Tamil Nadu, along with five Covid deaths.

## India reports 1,970 cases

India on Tuesday reported 1,970 active Covid-19 cases, adding 142 cases to the tally. The overall toll since the start of the pandemic reached 533,318 after one death was recorded in Karnataka, according to data from the Union health ministry.

Kerala alone had 1,749 active cases. The health ministry is conducting mock drills across private and public facilities in the country to assess preparedness in case of a spike in Covid-19 patients. Health Minister Mansukh Mandaviya 20 will review the preparedness of facilities on Wednesday. He will also hold a virtual review meeting with health ministers and secretaries of states.

**ZF Commercial Vehicle Control Systems India Limited**  
Regd Office: Plot No.3 (SP), III Main Road, Ambattur Industrial Estate, Chennai - 600058

NOTICE is hereby given that the following share certificate(s) issued by the company is/are stated to have been lost or misplaced or stolen and the registered holder(s) the legal heir(s) of the registered holder(s) thereof have applied to the company for the issue of duplicate share certificate(s).

Folio no	Share certificate No	No. of Shares	Distinctive nos.	Name of registered shareholder
R00253	2378	186	12272169-12272334	Ramila N Doshi Devendra N Doshi

The public are hereby warned against purchasing or dealing in any way, with the above share certificate(s). Any person(s) who has/have any claim(s) in respect of the said share certificate(s) should lodge such claim(s) with the company at its registered office at the address given above within 15 days of publication of this notice, after which no claim will be entertained and the company will proceed to issue duplicate share certificate(s).

For ZF Commercial Vehicle Control Systems India Limited  
Muthulakshmi M  
Company Secretary

**CIAL COCHIN INTERNATIONAL AIRPORT LTD**  
Kochi Airport P.O., Ernakulam - 683111

**TENDER NOTICE** 20/12/2023

Design, Installation, Testing and Commissioning of BA Gallery

Sealed tenders are invited on behalf of Cochin International Airport Ltd (CIAL) for the Design, Installation, Testing and Commissioning of BA Gallery at Cochin International Airport from leading Original Equipment Manufacturers (OEMs) or suitably qualified and experienced suppliers / firm / company, authorized dealers, service providers.

Name of the works	Cost of tender document	ESD	Completion Period
Design, Installation, Testing and commissioning of BA Gallery	Rs. 3,000.00	Rs. 3,00,000/-	Ready for Commissioning within 10 months from the date of acceptance of purchase order

Interested firms may submit their application for issuing the tender documents on or before 05/01/2024. For eligibility criteria and other details, visit our website [www.cial.aero](http://www.cial.aero).

**FORM A PUBLIC ANNOUNCEMENT**  
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)  
**FOR THE ATTENTION OF THE CREDITORS OF VIRGO CEMENTS LIMITED**

**RELEVANT PARTICULARS**

1. Name of corporate debtor	Virgo Cements Limited
2. Date of incorporation of corporate debtor	06th August 1986
3. Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Shillong
4. Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U20942ML1986PLC002570
5. Address of the registered office and principal office (if any) of corporate debtor	Registered office: Damas, East Garo Hills, Meghalaya 793122, India
6. Insolvency commencement date in respect of corporate debtor	11th December 2023 (Date of Order by Hon'ble NCLT Kolkata Bench) 19th December 2023 (Date of receipt of the order by IRP)
7. Estimated date of closure of insolvency resolution process	08th June 2024 (180 days from 11th December 2023) 16th June 2024 (180 days from 19th December 2023)
8. Name and registration number of the insolvency professional acting as interim resolution professional	Name : Kannan Tiruvengadam Registration no : IBBI/PA-001/1P-P00253/2017-18/10482
9. Address and e-mail of the interim resolution professional, as registered with the Board	Address : Netaji Subhas Villa, 18 Karunamoyee Ghat Road, (Tollygunge Area), Flat 3C, Kolkata 700082, West Bengal, India Email : <a href="mailto:caikannan@gmail.com">caikannan@gmail.com</a>
10. Address and e-mail to be used for correspondence with the interim resolution professional	Address : Netaji Subhas Villa, 18 Karunamoyee Ghat Road, (Tollygunge Area), Flat 3C, Kolkata 700082, West Bengal, India Email : <a href="mailto:corp.virgocements@gmail.com">corp.virgocements@gmail.com</a>
11. Last date for submission of claims	02nd January 2024 (The order for initiation of CIRP & appointment of Interim Resolution Professional was communicated to the IRP by the Hon'ble NCLT through email dated 19th December 2023. Hence, the last date of submission of claims has been extended by 8 days from the 25th December 2023 (14 days from 11.12.2023).
12. Classes of creditors, if any, under clause (b) of sub-section (5A) of section 21, ascertained by the interim resolution professional	Not applicable
13. Names of Insolvency Professionals identified to act as Authorized Representative of creditors in a class (Three names for each class)	Not applicable
14. (a) Relevant Forms and (b) Details of authorized representatives are available at:	Web link: <a href="https://ibbi.gov.in/en/home/downloads">https://ibbi.gov.in/en/home/downloads</a> Physical Address : Not applicable

**mahindra FINANCE**  
MAHINDRA & MAHINDRA FINANCIAL SERVICES LIMITED  
Registered Office: Gateway Building, Apollo Bunder, Mumbai - 400 001.  
CIN: L65921MH1991PLC059642 | Tel: +91 22 6652 6000  
Website: [www.mahindrafinance.com](http://www.mahindrafinance.com) • Email: [investorhelpline\\_mmfsl@mahindra.com](mailto:investorhelpline_mmfsl@mahindra.com)

**NOTICE OF POSTAL BALLOT AND REMOTE E-VOTING INFORMATION**

Notice is hereby given that in compliance with Section 108 and 110 and other applicable provisions, if any, of the Companies Act, 2013 ("the Act") read with Rule 20 and Rule 22 of the Companies (Management and Administration) Rules, 2014, Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015, General Circular No. 14/2020 dated 8<sup>th</sup> April 2020, No. 17/2020 dated 13<sup>th</sup> April 2020, and subsequent circulars issued in this regard, the latest being 09/2023 dated 25<sup>th</sup> September 2023 issued by the Ministry of Corporate Affairs ("MCA"), the Company has completed the dispatch of Postal Ballot Notice on Tuesday, 19<sup>th</sup> December 2023 in electronic mode to those Members of the Company whose e-mail addresses were registered and/or whose name appeared with Company/ KFin Technologies Limited, Registrar & Transfer Agent of the Company ("KFinTech") or the Depository Participant(s) in the Register of Members / List of Beneficial Owners as at close of business hours on Friday, 15<sup>th</sup> December 2023, (the "cut-off date"), for seeking approval of the Members of the Company via Special Resolution, to be transacted through Postal Ballot by way of remote E-voting process only. Members are required to communicate their assent or dissent only through the Remote E-voting system, details of which are given below:

Commencement of remote E-voting	Thursday, 21 <sup>st</sup> December 2023 at 9:00 a.m. (IST)
Conclusion of remote E-voting	Friday, 19 <sup>th</sup> January 2024 at 5:00 p.m. (IST)

The remote E-voting module shall be disabled by KFinTech for voting thereafter and Members will not be allowed to vote electronically beyond the said date and time. The manner of casting votes through remote E-voting for all Members is provided in the Postal Ballot Notice. The Postal Ballot Notice can be accessed on the website of the Company at <https://www.mahindrafinance.com/investor-relations/policy-and-shareholder-information/post-ballot-notices-and-results>, on the website of Stock Exchanges viz <https://www.bseindia.com/>, <https://www.nseindia.com/> and website of KFinTech <https://evoting.kfintech.com>.

Members holding shares in physical form or who have not registered their e-mail address are requested to register their e-mail ID with KFinTech by sending Form ISR-1 and other relevant forms to KFinTech at the address mentioned below for casting their votes through remote E-voting. Members holding shares in demat form can get their e-mail ID registered with their respective Depository Participants.

The result of the E-voting shall be announced on or before **Monday, 22<sup>nd</sup> January 2024 by 5.00 p.m. IST**. The results will be displayed on the notice board of the Company at its registered and corporate office and will also be uploaded on the website of the Company, Stock Exchanges and KFinTech as mentioned above.

In case of any queries or grievances pertaining to Postal Ballot Notice or E-voting, Members may contact Mr. Suresh Babu D., Senior Manager - RIS, KFin Technologies Limited at Selenium, Tower B, Plot No. 31-32, Gachibowli, Financial District, Nanakramguda, Serilingampally Mandal, Hyderabad, Telangana - 500 032, email ID: [einward.ris@kfintech.com](mailto:einward.ris@kfintech.com), [evoting@kfintech.com](mailto:evoting@kfintech.com); Toll Free No.: 1800-309-4001 or e-mail at [investorhelpline\\_mmfsl@mahindra.com](mailto:investorhelpline_mmfsl@mahindra.com).

Notice is hereby given that the National Company Law Tribunal, Guwahati Bench has ordered the commencement of a corporate insolvency resolution process of the **Virgo Cements Limited** on 11th December 2023, vide Order No. CP(IB)/120/GB/2018 (Date of receipt of Order by Interim Resolution Professional on 19th December 2023).

The creditors of **Virgo Cements Limited**, are hereby called upon to submit their claims with proof on or before **2nd January 2024** to the Interim Resolution Professional at the address mentioned against entry No. 9/10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means. A financial creditor belonging to a class, as listed against the entry No. 12, shall indicate its choice of authorized representative from among the three insolvency professionals listed against entry No.13 to act as authorized representative of the class (not in present case) in Form CA. Submission of false or misleading proofs of claim shall attract penalties.

CA Kannan Tiruvengadam  
Interim Resolution Professional  
Virgo Cements Limited

Date : 20th December 2023  
Place : Kolkata

IBBI Reg No : IBBI/PA-001/1P-P00253/2017-18/10482  
Authorization for Assignment is valid till 11th December 2024

**For Mahindra & Mahindra Financial Services Limited**  
Sd/-  
Brijbala Batwal

Place: Mumbai  
Date : 20<sup>th</sup> December 2023

Company Secretary; FCS No.: 5220

#BSMorningShow

**In focus**

Is India's funding winter thawing?

**Today's Special**

Why is IT sector facing painful readjustments?

**Market Insight**

Do IT stocks have more steam left?

**BEST BUSINESS PROGRAMME (GOLD)**  
at afaqs! 'The Future of News' Awards

**The Business Standard MORNING SHOW**

Get the answers in today's episode

Visit [mybs.in/MorningShow](http://mybs.in/MorningShow) or scan this code to watch.

Mon - Fri | 8am

businessstandard x bsindia business.standard business-standard.com